

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 6080/2014

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS Respondent(s)
(With prayer for interim relief and office report)

Date : 04/08/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Avnish Singh Yadav, Adv.
Mr. Yash Pal Dhingra , Adv.

For Respondent(s)

Mr. Ashok Kumar Singh , Adv.
Mr. Yudhister Bhardwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the respondent Nos. 4 to 14.
The Learned counsel for the respondent Nos. 1 to 3 seeks and
is given four weeks' time to file the counter affidavit.
List again on 14.10.2014.

(M K HANJURA)
Registrar

Mg

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.08.06
16:51:34 IST
Reason: